

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **21.02.2023** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 42/2023 For Condone Delay IA No. 150 & 152/2023 For Stay IA No. 155/2023 To Dispense with IA No. 153/2023 Leave to file IA No. 151/2023 For Exemption IA No. 154/2023	Hindustan Colas Pvt. Ltd. Vs S Rajendran & Anr.	Ms. Karunya Raghunath	
2	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr.	Mr. A Murali	M/s Samvad Partners Ms. Poornima Hatti-R1/Caveator Mr. Edward James-R2/ Caveator
3	Comp App (AT) (CH) (Ins) No. 41/2023 For Condone Delay IA No. 149/2023	SMS Foundation & Foundation & Investments LLP rep by its designated partner Mr. Manish Kumar B. Shah Vs J John Ohilvi RP, Harsha exito Engg. Pvt. Ltd.	Mr. K Gaurav Kumar	Mr. T Dhanasekaran
4	Comp App AT) (CH) (Ins) No. 8/2023 For Urgent Hearing IA No. 13/2023 For Stay IA No. 14/2023	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd & Anr.	Mr. Sandeep Bajaj	Mr. Amar Gupta- R1 Mr. Avinash Das- R2

5	Comp App (AT) (CH) (Ins) No. 37/2023 To implead IA No. 156 & 167/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda and Anr	Ms. Deepika Murali	M/s J Sagar Associates For Caveator
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 94/2021 (CA (AT) (Ins) No. 363/2019)	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Ashok Bannidinni- R2-R10, R17 & R19 Mr. Rajiv Yadav-

For Directions/ Convenience Compilation:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No.131/2021(CA (AT) No.125/2019)	State Bank of India Vs United Breweries Holdings Limited & Ors.	Mr. C.Vidhyashankar	Mr. A.Ragunath- R1-R3 Mr. Chitranshul A. Sinha- R5

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	IA No. 765/2022 (For Direction) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar - R4

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA No. 81/2021 (Comp App (AT) No. 403/2018)	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra

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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 327/2021 For Condone Delay IA No. 678/2021 For Exemption IA No. 677/2021	S.N. Plumbing Pvt Ltd Vs AIGL Properties Ltd	Mr. Anirudh Purusothaman	Mr. T.Poornam
11	Comp App (AT) (CH) (Ins) No. 347/2021 For Condone Delay IA No. 719/2021 For Urgent Hearing IA No. 720/2021 To Dispense with IA No. 721/2021 For Stay IA No. 722/2021 To Implead IA No. 1002/2022	Central Board of Trustees Vs Rajendran Resolution Professional Bristo Foods Pvt Ltd.	Mr. K. Ramu & R. Vishnu	Mr. PV Vinod Mr. Vipin Warriar
12	Comp. App (AT) (CH) No.33/2022 For Stay IA No.393/2022	Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 4 Ors	Mr. Vipin Warriar	
13	Comp App (AT) (CH) (Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar	Mr SR Raghunathan	Mr. Pradeep Joy
14	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 6 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju –R1
15	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 3 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju –R1

16	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallah Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr. Yadavalli Sai Karunakar
18	Comp App (AT) (CH) (Ins) No.37/2021 For Condone Delay IA No. 611/2021 For Exemption IA No. 86/2021 For Stay IA No. 87/2021	Employees Provident Fund Organization Vs Mr. Bhrugesh Amin & 2 Ors	Mr. MS Viswanathan Mr. M Krishna Dath	Mr. Anant Merathia- R1 Mr. Y. Suryanarayana- R2 Ms. Simran Srinivasan- R3
19	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. Anil Kumar	Mr. Rajesh Agarwal- R1 Mr. V Arunkumar- R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram- R13
20	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52Ors Vs Shri Rajendran, Resolution Professional & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
21	Comp App (AT) (CH) No.25/2022 For Exemption IA No. 256/2022 For Stay IA No. 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors.  <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1

22	Comp App (AT) (CH) No.26/2022 For Exemption IA No. 259/2022 For Stay IA No. 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors.	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1
23	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medical Holdings Ltd Vs. Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh- R1- R5 Mr. K. Moorthy- R6- R8 Mr. V Mahesh, PCS- R9
24	Comp App (AT) (CH) No.53/2022 For Stay IA No. 620/2022	Ambadi Investments Limited Vs M.V. Valli Murugappan & 16 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. S. Manuraj- R1 & R2

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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